



**TAMIL NADU LEGISLATIVE ASSEMBLY
(ELEVENTH ASSEMBLY)**

**TENTH SESSION
(6th November, 2000 to 13th November 2000)**

RESUME OF BUSINESS

**Legislative Assembly Secretariat
Chennai - 600 009**

PREFACE

This publication contains a brief resume of the business transacted by the Eleventh Tamil Nadu Legislative Assembly during its Tenth Session. Held from 6th November, 2000 to 13th November, 2000.

Chennai-600 009
Dated: 9.12.2000

V. RAJARAMAN
Secretary.

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**TAMIL NADU LEGISLATIVE ASSEMBLY
ELEVENTH ASSEMBLY - TENTH SESSION**

**RESUME OF WORK TRANSACTED BY THE TAMIL NADU LEGISLATIVE
ASSEMBLY FROM 6th NOVEMBER, 2000 TO 13th NOVEMBER, 2000.**

I. SUMMONS

Summons for the Tenth Session of the Eleventh Tamil Nadu Legislative Assembly were issued to the Members on the 11th October, 2000 in S.O.Ms.No.262, Legislative Assembly Secretariat, dated the 11th October, 2000 to meet on 6th November, 2000.

II. DURATION OF THE MEETING

The Tenth Session of the Eleventh Legislative Assembly commenced on the 6th November, 2000 and adjourned sine-die on the 13th November, 2000.

III. SITTINGS OF THE ASSEMBLY

The Tamil Nadu Legislative Assembly sat for 7 days during the period from 6th November, 2000 to 13th November, 2000 on the following days:

6th November, 2000. 7th November, 2000. 8th November, 2000. 9th November, 2000. 10th November, 2000. 11th November, 2000. 13th November, 2000.

In terms of hours it sat for 20 hours and 55 minutes.

IV. PROROGATION

The Tenth Session of the Eleventh Tamil Nadu Legislative Assembly was prorogued with effect from the 3rd December, 2000 vide S.O.Ms. No.314, Legislative Assembly Secretariat dated 7th December, 2000.

V. OBITUARY REFERENCES

Nine Obituary References were made in the Assembly on the demise of the following former Members of the Assembly on the dates noted against them:

<i>Serial Number and Name</i>	<i>Constituency</i>	<i>Period in Date of which served as Member</i>	<i>Date of demise</i>	<i>Date on which references was made in the House</i>
(1)	(2)	(3)	(4)	(5)
1. Thiru. O.Subramanian	Sivaganga	1977-80 1980-84 1985-88	31-05-2000	6-11-2000
2. Thiru. R. Periyasamy	Uppiliapuram Thottiam Thottiam	1977-80 1980-84 1985-88	10-06-2000	6-11-2000
3. Thiru M. Marimuthu	TiruparanKumdrum	1985-88	17-06-2000	6-11-2000
4. Thiru S.Sivalogam	Bhuvanagiri	1989-91	25-06-2000	6-11-2000
5. Thiru R. Jebamony	Sattankulam	1977-80	14-07-2000	6-11-2000
6. Thiru Ella. Rajamanickam	Tambaram	1985-88	13-08-2000	6-11-2000
7. Thiru S.C.C. Anthony Pillai	Choolai	1952-57	16-8-2000	6-11-2000.
8. Thiru T.K. Palanisamy	Thiruvottiyur	1989-91	24.09-2000	6-11-2000
9. Thiru .A. Rajavelu	Thiruchengodu	1967-71	09-10-2000	6-11-2000

All the Members stood in silence for a minute as a mark of respect to the deceased.

VI. CONDOLENCE RESOLUTIONS

(1) On the 6th November, 2000, Hon Prof. K Anbazhagan, Leader of the House moved the following Condolence Resolutions.

(அ) "சிறந்த நிர்வாகத் திறன் மிக்கவராக, செயலாற்றல் படைத்த நாடாளுமன்ற உறுப்பினராக பழகுவதற்கினிய நல்ல நண்பராக, மத்திய மின் துறை அமைச்சராக விளங்கிய திரு. பி. ரங்கராஜன் குமாரமங்கலம் அவர்கள் தனது 48-வது அகவையில் 23.8.2000 அன்று மறைவுற்ற செய்தியறிந்து இப்பேரவை பெரும் அதிர்ச்சியும், ஆற்றொணாத் துயரமும் கொள்கிறது. அன்னாரது மறைவினால் அவரைப் பிரிந்து வருந்தும் அவர்தம் குடும்பத்தினர்க்கும், அவர் சார்ந்திருந்த இயக்கத்திற்கும் இப்பேரவை தனது ஆழ்ந்த இரங்கலைத் தெரிவித்துக் கொள்கிறது"

(ஆ) "திராவிட இயக்கத்தின் மூத்த தலைவர்களில் ஒருவரும், மிகச் சிறந்த நாடாளுமன்றவாதியும், சொல்லாற்றலிலும், செயலாற்றலிலும் சிறந்து விளங்கியவரும், நிர்வாகத் திறன் மிக்கவரும், தனது இனிய பேச்சினாலும், பழகும் பண்பினாலும் தனி முத்திரை பதித்துக் கொண்டவரும், 'நாஞ்சிலார்' என்று அனைத்து தரப்பினராலும் அன்புடன் அழைக்கப்பட்டவரும், தொடர்ந்து மூன்று முறை மக்களவை உறுப்பினராகவும் நான்கு முறை தமிழக சட்டமன்ற உறுப்பினராகவும், 1977-80-ஆம் ஆண்டுகளில் நிதியமைச்சராகவும், 1989-91 மற்றும் 1996-2000 ஆம் ஆண்டுகளில் வருவாய்த் துறை அமைச்சராகவும் சிறப்புற பணியாற்றிய திரு நாஞ்சில் கி. மனோகரன் அவர்கள் 1-8-2000 அன்று தமது 71-வது அகவையில் மறைவுற்ற செய்தியறிந்து இப்பேரவை அதிர்ச்சியும் ஆற்றொணாத்த துயரமும் கொள்கிறது. அண்ணாரது மறைவால் அவரைப் பிரிந்து வருந்தும் அவர்தம் குடும்பத்தினர்க்கு ஆழ்ந்த இரங்கலை இப்பேரவை தொவித்துக் கொள்கிறது."

(இ) "அறந்தாங்கி சட்டமன்றத் தொகுதிக்கு நடைபெற்ற இடைத் தேர்தலில் தமிழ்நாடு சட்டமன்றப் பேரவைக்குத் தேர்தெடுக்கப்பட்டு, 1-3-2000 முதல் 29-6-2000 வரை இப்பேரவையின் உறுப்பினராக சிறிது காலமே பணியாற்றினும் பேரவை நடவடிக்கைகளில் பங்கேற்று சீரிய முறையில் செயலாற்றியவரும், இனிய பண்பும், எளிமையும், அடக்கமும் கொண்டு அனைத்து தரப்பினரிடமும் நட்புணர்வோடு திகழ்ந்தவருமான திரு சி. அன்பரசன் அவர்கள் 29.6.2000 அன்று மறைவுற்ற செய்தியறிந்து இப்பேரவை அதிர்ச்சியும், ஆற்றொணாத்த துயரமும் கொள்கிறது. அண்ணாரின் மறைவால் அவரை இழந்து வருந்தும் அவரது குடும்பத்தினர்க்கு இப்பேரவை தனது ஆழ்ந்த இரங்கலைத் தெரிவித்துக் கொள்கிறது".

(ஈ) "அகில இந்திய பார்வர்டு பிளாக் கட்சியின் பொதுக் செயலாளரும், பிற்படுத்தப்பட்டோர் நலனுக்காக அயராது பாடுபட்டவரும், மக்கள் நலனுக்காக தனது வாழ்க்கை முழுவதையும் அர்ப்பணித்துக் கொண்டவரும். எளிமையும், அடக்கமும் கொண்டு அனைவரிடத்தும் நேயத்துடன் பழகி வந்தவரும் 1989-91, 1996-2000 ஆகிய காலங்களில் உசிஸம்பட்டித் தொகுதியிலிருந்து தமிழ்நாடு சட்டமன்றப் பேரவைக்கு இரு முறை தேர்தெடுக்கப்பட்டு சீரிய முறையில் பணியாற்றியவருமான திரு. பி.என். வல்லரசு அவர்கள் 21-10-2000 அன்று மறைவுற்ற செய்தி அறிந்து இப்பேரவை பெரும் அதிர்ச்சியும், ஆற்றொணாத்த துயரமும் கொள்கிறது. அவரது மறைவினால் அவரைப் பிரிந்து வருந்தும் அவர் தம் குடும்பத்தினர்க்கு இப்பேரவை தனது ஆழ்ந்த இரங்கலைத் தெரிவித்துக் கொள்கிறது."

The Leaders of Parties including the Leader of Opposition and Hon. Chief Minister spoke on the resolutions. Hon. the Speaker also associated himself with the sentiments expressed by the leaders.

All the above resolutions were adopted nem con. after observing silence for a few minutes and the House adjourned for the day as a mark of respect to the departed souls.

(2) On the 8th November, 2000, Hon. Prof. K. Anbazhagan, Leader of the House moved the following Condolence Resolution:-

"இந்திய திருநாட்டின் மூத்த தலைவர்களில் ஒருவரும், தேச விடுதலைக்காக மாணவப் பருவத்திலேயே தம்மை அர்ப்பணித்துக் கொண்டவரும், நீண்ட நெடிய அரசியல் அனுபவம் கொண்டவரும், 1946-52-ஆம் ஆண்டுகளில் அரசியல் நிர்ணய சபை மற்றும் இடைக்கால நாடாளுமன்றத்தில் உறுப்பினரும், 1952-62-ஆம் ஆண்டுகளில் தமிழக அமைச்சராகவும், பேரவை முன்னவராகவும், 1962-67, 1971-77, 1979- ஆம் ஆண்டுகளில் மத்திய அமைச்சராகவும், 1990-93-ஆம் ஆண்டுகளில் மராட்டிய மாநில ஆளுநராகவும் பொறுப்பேற்றிருந்தவரும், பொது வாழ்க்கையில் நோமை, நன்னெறிச் சான்றான்மை ஆகிய நற்பண்புகளுக்கு எடுத்துக்காட்டாய் திகழ்ந்தவரும், பாரதீய வித்யா பவன் என்ற புகழ்மிக்க இந்தியப் பண்பாடு நிறுவனத்தின் தலைவராகவும், பாரதத்தின் மிக உயரிய விருதான 'பாரத ரத்னா' விருது பெற்றவரும்,

இந்தியாவின் பசுமைப் புரட்சிக்கு வித்திட்டவருமான திரு. சி. சுப்பிரமணியம் அவர்கள் 7.11.2000 அன்று தன்னுடைய 90-வது அகவையில் மறைவுற்ற செய்தியறிந்து இப்பேரவை பெரும் அதிர்ச்சியும் ஆற்றொணாத்த துயரமும் கொள்கிறது. அவரது மறைவால் வருந்தும் அவர்தம் குடும்பத்தினர்க்கு இப்பேரவை தன்னுடைய இரங்கலைத் தெரிவித்துக் கொள்கிறது".

Leaders of Parties including the Leader of Opposition and Hon. Chief Minister spoke on the resolution Hon. the Speaker also associated himself with the sentiments expressed by the leaders.

The above resolution was adopted nem con after observing silence for a few minutes and the House adjourned for the day as a mark of respect to the departed soul.

VII. PANEL OF CHAIRMAN

On the 7th November, 2000, Hon. the Speaker announced in the House of following Panel of Chairman for the Tenth Session of the Eleventh Tamil Nadu Legislative Assembly:

1. Thiru A. L. Subramanian
2. Thiru C.T. Dhandapani
3. Thiru Kuttalam P. Kalyanam
4. Dr. E.S.S. Raman
5. Thiru N. Periyasamy

VIII. QUESTIONS

76 Starred Questions were answered on the floor of the House. Answers to 2001 Unstarred Questions were also placed on the Table of the House.

IX. LEGISLATIVE BUSINESS

During the period, 27 Bills were introduced. Out of which one bill was withdrawn by leave of the House and 25 Bills including the Bill relating to the Tamil Nadu Bhoodan Yagna (Amendment) Bill, 2000 (L.A.Bill No.28 of 2000) which was introduced during the Ninth Session and referred to Select Committee for examination were considered and passed.

<i>Serial. No.</i>	<i>Title of the Bill</i>	<i>Date of Introduction</i>	<i>Date of Consideration and passing</i>
1	The Tamil Nadu Bhoodan Yagna (Amendment) Bill, 2000 (L.A.Bill No.28 of 2000)	18.5.2000	11.11.2000
2	The Tamil Nadu General Sales Tax (Eighth Amendment) Bill, 2000 (L.A.Bill No.29 of 2000)	7.11.2000	11.11.2000

<i>Serial. No.</i>	<i>Title of the Bill</i>	<i>Date of Introduction</i>	<i>Date of Consideration and passing</i>
3	The Tamil Nadu General Sales Tax (Ninth Amendment) Bill,2000(L.A. Bill No.30 of 2000)	7.11.2000	11.11.2000
5	The Tamil Nadu Entertainments Tax (Third Amendment) Bill, 2000 (L.A.Bill No.32 of 2000)	7.11.2000	11.11.2000
6	The Tamil Nadu Tax on Entry of Motor Vehicles into Local Areas (Amendment) Bill,2000 (L.A.Bill No.33 of 2000)	7.11.2000	11.11.2000
7	The Tamil Nadu Urban Local Bodies (Suspension of Operation) Bill,2000 (L.A. Bill No.34 of 2000)	7.11.2000	11.11.2000
8	The Tamil Nadu Panchayats (Sixth Amendment) Bill, 2000 (L.A.Bill No.35 of 2000)	7.11.2000	11.11.2000
9	The Tamil Nadu Industrial Establishments (Conferment of Permanent Status to Workmen) Amendment Bill, 2000 (L.A.Bill No. 36 of 2000)	7.11.2000	11.11.2000
10	The Tamil Nadu Industrial Establishments (National and Festival Holidays) Amendment Bill,2000 (L.A.Bill No.37 of 2000)	7.11.2000	11.11.2000
11	The Tamil Nadu Catering Establishments (Amendment) Bill,2000 (L.A.Bill No.38 of 2000)	7.11.2000	11.11.2000
12	The Tamil Nadu Town and Country Planning (Amendment) Bill, 2000 (L.A.Bill No. 39 of 2000)	7.11.2000	11.11.2000
13	The Tamil Nadu Co-operative Societies (Appointment of Special Officers) Amendment Bill, 2000 (L.A.Bill No.40 of 2000)	7.11.2000	11.11.2000

<i>Serial. No.</i>	<i>Title of the Bill</i>	<i>Date of Introduction</i>	<i>Date of Consideration and passing</i>
14	The Registration (Tamil Nadu Second Amendment) Bill,2000 (L.A.Bill No.41 of 2000)	7.11.2000	11.11.2000
**15	The Tamil Nadu Public Libraries (Amendment) Bill,2000 (L.A.Bill No.42 of 2000)	9.11/2000	withdrawn on 11.11.2000
16	The Indian Tolls (Tamil Nadu Amendment) Bill,2000 (L.A.Bill No.43 of 2000)	9.11.2000	11.11.2000
17	The Tamil Nadu Irrigation (Levy of Betterment Contribution) Amendment Bill,2000 (L.A.Bill No.44 of 2000)	9.11.2000	11.11.2000
18	The Tamil Nadu General Sales Tax (Eleventh Amendment) Bill, 2000 (L.A. Bill No.45 of 2000)	10.11.2000	11.11.2000
19	The Tamil Nadu General Sales Tax(Twelfth Amendment) Bill,2000 (L.A. Bill No.46 of 2000)	10.11.2000	11.11.2000
20	The Tamil Nadu Municipal Laws (Second Amendment) Bill, 2000 (L.A.Bill No.47of 2000)	10.11.2000	11.11.2000
21	The Tamil Nadu Advocates Welfare Fund (Amendment) Bill, 2000 (L.A.Bill No.48 of 2000)	10.11.2000	11.11.2000
22	The Tamil Nadu Payments of Salaries (Amendment) Bill, 2000 (L.A.Bill No.49 of 2000)	11.11.2000	11.11.2000
23	The Alagappa University (Amendment) Bill, 2000(L.A. Bill No.50 of 2000)	11.11.2000	11.11.2000
24	The Tamil Nadu Agricultural University (Amendment) Bill.,2000 (L.A.Bill No.51 of 2000)	11.11.2000	11.11.2000

Serial No.	<i>Title of the Bill</i>	<i>Date of Introduction</i>	<i>Date of Consideration and passing</i>
26	The Tamil Nadu Ground Water (Development and Management) Bill, 2000 (L.A.Bill No.53 of 2000)	13.11.2000	---
27	The Tamil Nadu Highways Bill,2000 (L.A.Bill No.54 of 2000)	13.11.2000	---
28	The Tamil Nadu Appropriation (No.4) Bill,2000 (L.A.Bill No.55 of 2000)	13.11.2000	13.11.2000

* Report of the Select Committee on Tamil Nadu Bhoodan Yagna (Amendment) Bill was presented to the House by the Chairman of the Committee (Hon. Minister for Khadi) on 7.11.2000.

** On 11.11.2000 Hon. Prof. K.Anbazhagan, Minister for Education moved a motion to withdraw this Bill and the motion was put to vote and carried nem.con. The Bill was withdrawn.

X. FINANCIAL BUSINESS

On the 7th November, 2000, Hon. Kalaignar M. Karunanidhi, Chief Minister presented to the House the First Supplementary Statement of Expenditure for the year 2000-2001.

The discussion on the First Supplementary Statement of Expenditure for the year 2000-2001 took place on the 13th November, 2000. The House thereafter voted the Demands for the Grants for First Supplementary Estimates for the year 2000-2001 on the same day without discussion.

The Appropriation Bill relating to First Supplementary Statement of Expenditure for the year 2000-2001 i.e. The Tamil Nadu Appropriation (No.4) Bill, 2000 (L.A. Bill No.55 of 2000) was introduced, considered and passed on the 13th November.2000 without discussion.

XI. GOVERNMENT MOTIONS

1. On the 7th November, 2000 Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That Rule 30 (3) of the Tamil Nadu Legislative Assembly Rules be suspended and item V- Presentation of the First Supplementary Statement of Expenditure for the year 2000-2001 in the today's Agenda (dated 7.11.2000) be taken up as item II immediately after the Question -Answers".

The motion was put to vote and carried nem. con.

2. On the 11th November, 2000 Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That Rule 30, 130 and 132 of the Tamil Nadu Legislative Assembly Rules be suspended and the Tamil Nadu Payment of Salaries (Amendment) Bill, 2000, the Alagappa University (Amendment) Bill, 2000, the Tamil Nadu Agricultural University (Amendment) Bill, 2000 and the Tamil Nadu Dr. Ambedkar Law University (Amendment) Bill, 2000 be taken up for consideration on today (11.11.2000) itself".

The motion was put to vote and adopted.

3. On the 11th November, 2000 Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That Rule 32 of the Tamil Nadu Legislative Assembly Rules which provides that the first hour of every sitting be available for 'Questions and Answers' be suspended on the 13th November, 2000 and the House do resolve to transact Government Business".

The motion was adopted nem. con.

4. On the 13th November, 2000 Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That Rule 30, 130 and 132 of the Tamil Nadu Legislative Assembly Rules be suspended and the Tamil Nadu Appropriation (No.4) Bill, 2000 (L.A. Bill No.55 of 2000) be taken up for consideration on today (13.11.2000) itself".

The motion was put to vote and carried.

5. On the 13th November, 2000 Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Education) moved the following motion:-

"That under rule 25(1) of the Tamil Nadu Legislative Assembly Rules the House be adjourned sine-die".

The motion was adopted nem con.

XII. NAMING AND WITHDRAWAL OF MEMBER

On the 7th November ,2000 Hon. the Speaker named Thiru. M.Appavoo, MLA. to withdraw from the House as the member has persistently disobeyed the Chair. When the Member refused to do so, the Marshal was called in and the Member was whisked away from the floor of the House.

XIII. ANNOUNCEMENT BY HON. SPEAKER

1) On the 8th November, 2000 Hon. the Speaker announced in the House that the item of business i.e. Question -Answers, Discussion and voting of Demands for Grants for First Supplementary Estimates for the year 2000-2001 and Introduction and Consideration of the Tamil Nadu Appropriation Bill, 2000 found place in today's Agenda will be taken up in the House on Monday, the 13th November,2000.

2) On the 9th November, 2000 Hon. the Speaker announced in the House that the discussion on issue relating to Veerappan, the Sandalwood Smuggler proposed to be taken up on that day will be held on 13-11-2000 by suspending the Question-Answers hour on 13.11.2000.

XIV. ANNUAL FINANCIAL STATEMENT FOR THE YEAR 2000-2001 AND REVISED ESTIMATE FOR THE YEAR 1999-2000 OF THE TAMIL NADU ELECTRICITY BOARD.

The Annual Financial Statement for the year 2000-2001 and Revised Estimates for the year 1999-2000 of the Tamil Nadu Electricity Board were laid on the Table of the House on 17th May,2000.

The discussion on the Annual Financial Statement for the year 2000-2001 and Revised Estimates for the year 1999-2000 of the Tamil Nadu Electricity Board was initiated by the Hon. Thiru. Arcot N. Veerasamy, Minister for Health and Electricity on the 9th November, 2000. The discussion took place for two days.i.e. 9th November, 2000 and 10th November, 2000. Nineteen Members took part in the discussion.

The Hon. Minister for Health and Electricity replied to the debate on the 10th November,2000.

XV. PRESENTATION OF REPORTS BY THE COMMITTEES.

During the period, 46 reports were presented to the House by various Committees of the House as detailed below:-

<i>Serial No.</i>	<i>Name of the Report</i>	<i>Date of Presentation</i>
1.	Report of the Select Committee on the Tamil Nadu Bhoodan Yagna (Amendment) Bill,2000 (L.A.Bill No.28 of 2000)	7th November 2000
2.	Two Hundred and eighty first Report of the Committee on Public Accounts, 2000-2001	9th November 2000
3.	Two Hundred and eighty second Report of the Committee on Public Accounts, 2000-2001	9th November 2000
4.	Two Hundred and eighty third Report of the Committee on Public Accounts, 2000-2001	9th November 2000
5.	Two Hundred and eighty fourth Report of the Committee on Public Accounts, 2000-2001	9th November 2000
6.	Two Hundred and eighty fifth Report of the Committee on Public Accounts, 2000-2001	9th November 2000
7.	Two Hundred and eighty sixth Report of the Committee on Public Accounts, 2000-2001	9th November 2000
8.	Two Hundred and eighty seventh Report of the Committee on Public Accounts, 2000-2001	9th November 2000
9.	Two Hundred and eighty eighth Report of the Committee on Public Accounts, 2000-2001	9th November 2000
10.	Two Hundred and eighty ninth Report of the Committee on Public Accounts, 2000-2001	9th November 2000
11.	Two Hundred and ninetieth Report of the Committee on Public Accounts, 2000-2001	9th November 2000
12.	Two Hundred and ninety first Report of the Committee on Public Accounts, 2000-2001	9th November 2000
13.	Two Hundred and ninety second Report of the Committee on Public Accounts, 2000-2001	9th November 2000

<i>Serial No.</i>	<i>Name of the Report</i>	<i>Date of Presentation</i>
14.	Two Hundred and ninety third Report of the Committee on Public Accounts, 2000-2001	9th November 2000
15.	Two Hundred and ninety fourth Report of the Committee on Public Accounts, 2000-2001	9th November 2000
16.	Two Hundred and ninety fifth Report of the Committee on Public Accounts, 2000-2001	9th November 2000
17.	Two Hundred and ninety sixth Report of the Committee on Public Accounts, 2000-2001	9th November 2000
18.	Two Hundred and ninety seventh Report of the Committee on Public Accounts, 2000-2001	10th November 2000
19.	Two Hundred and ninety eighth Report of the Committee on Public Accounts, 2000-2001	10th November 2000
20.	Two Hundred and ninety ninth Report of the Committee on Public Accounts, 2000-2001	10th November 2000
21.	Three Hundredth Report of the Committee on Public Accounts, 2000-2001	10th November 2000
22.	Three Hundred and first Report of the Committee on Public Accounts, 2000-2001.	10th November 2000
23.	Three Hundred and second Report of the Committee on Public Accounts, 2000-2001.	10th November 2000
24.	Three Hundred and third Report of the Committee on Public Accounts, 2000-2001.	10th November 2000
25.	Three Hundred and fourth Report of the Committee on Public Accounts, 2000-2001.	10th November 2000
26.	Three Hundred and fifth Report of the Committee on Public Accounts, 2000-2001.	10th November 2000
27.	Twenty Sixth Report of the Committee on Petitions, 2000-2001.	10th November 2000
28.	Twenty Seventh Report of the Committee on Petitions, 2000-2001.	10th November 2000

Serial No.	Name of the Report	Date of Presentation
29.	One Hundred and Thirty fourth Report of the Committee on Public Undertakings, 2000-2001.	11th November 2000
30.	One Hundred and Thirty fifth Report of the Committee on Public Undertakings, 2000-2001.	11th November 2000
31.	One Hundred and Thirty sixth Report of the Committee on Public Undertakings, 2000-2001.	11th November 2000
32.	One Hundred and Thirty seventh Report of the Committee on Public Undertakings, 2000-2001.	11th November 2000
33.	One Hundred and Thirty eighth Report of the Committee on Public Undertakings, 2000-2001.	11th November 2000
34.	Twentieth Report of the Committee on Delegated Legislation, 2000-2001.	11th November 2000
35.	Twenty first Report of the Committee on Delegated Legislation, 2000-2001.	11th November 2000
36.	Twenty Second Report of the Committee on Delegated Legislation, 2000-2001.	11th November 2000
37.	Twenty third Report of the Committee on Delegated Legislation, 2000-2001.	11th November 2000
38.	Fifty Fourth Report of the Committee on Government Assurances, 2000-2001.	13th November 2000
39.	Sixty first Report of the Committee on Papers Laid on the Table of the House, 2000-2001.	13th November 2000
40.	Sixty second Report of the Committee on Papers Laid on the Table of the House, 2000-2001.	13th November 2000
41.	Sixty third Report of the Committee on Papers Laid on the Table of the House, 2000-2001.	13th November 2000
42.	Sixty fourth Report of the Committee on Papers Laid on the Table of the House, 2000-2001.	13th November 2000
43.	Sixty fifth Report of the Committee on Papers Laid on the Table of the House, 2000-2001.	13th November 2000

Serial No.	Name of the Report	Date of Presentation
44.	Sixty sixth Report of the Committee on Papers Laid on the Table of the House, 2000-2001.	13th November 2000
45.	Sixty seventh Report of the Committee on Papers Laid on the Table of the House, 2000-2001.	13th November 2000
46.	Sixty eighth Report of the Committee on Papers Laid on the Table of the House, 2000-2001	13th November 2000

XIV. PAPERS LAID ON THE TABLE OF THE HOUSE

During the period 193 papers were laid on the Table of the House, the details of which are given below:-

A. Statutory Rules and Orders	----	110
B. Reports, Notifications and Other Papers	----	83
Total	----	<u>193</u>
